

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA  
UNSTARRED QUESTION NO. 461  
( TO BE ANSWERED ON 26.02.2016 )**

**OBSCENE ADVERTISEMENTS ON DD**

**461. SHRI AJAY MISRA TENI:**

Will the Minister of INFORMATION AND BROADCASTING  
be pleased to state:

- (a) whether the Government has noticed that a number of advertisements shown on Doordarshan are even more objectionable/obscene than films with 'A' certificates;
- (b) if so, whether the Government is likely to formulate any scheme to ban such obscene advertisements; and
- (c) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION  
AND BROADCASTING (COL RAJYAVARDHAN RATHORE (Retd.))**

(a) to (c): Prasar Bharati has informed that Doordarshan has a code for Programme and Advertisement and all programmes/advertisements telecast on various channels of Doordarshan have to be in conformity with the provisions under this Code. Programmes produced by outside producers and telecast on Doordarshan Channels are previewed before telecast keeping in view the provisions of the Code. Anything found misleading/objectionable/not conforming to the standards of Doordarshan are not allowed to be telecast.

\*\*\*\*\*